

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.128

C.P.(CAA)/72(AHM)2022 in  
C.A.(CAA)/35(AHM)2022

**Proceedings under Section 230-232**

**IN THE MATTER OF:**

Ruparel Nets Pvt Ltd  
Rupa Weave Pvt Ltd  
Ruparel Plastics Pvt Ltd

.....Applicant

**Order delivered on: 21/12/2022**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Bhadresh Shah, Ld. Adv.  
For the Respondent : Mr. Liladhar Sharma, Assistant Director for RD, NWR

**ORDER**

Heard. Reserved for order.

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**

Rajeev